


## CIRCULAR

In view of the Circular issued on 19<sup>th</sup> March 2020, the Hon'ble the Acting Chief Justice has been pleased to direct the Registry to call only the staff relating to functioning of Filing Section and Board Department and that which is necessary for functioning of the Courts on 21<sup>st</sup> March 2020, 23<sup>rd</sup> March 2020, 24<sup>th</sup> March 2020, 26<sup>th</sup> March 2020 and 27<sup>th</sup> March 2020 and the other staff as may be required by the Registry for any urgent work relating to their Departments, thereby exempting the remaining staff.

The filing of the cases on the aforesaid dates shall be accepted between 12.00 noon to 2.00 p.m. only.

20<sup>th</sup> March 2020

  
( S.B. Agrawal )  
Registrar General